

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 452  
ANSWERED ON 04/02/2025**

**BUDGETARY ALLOCATION FOR MGNREGS**

**452. THIRU D M KATHIR ANAND:  
DR. SHIVAJI BANDAPPA KALGE:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has taken measures to increase the budgetary allocation for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Swachh Bharat and PMAY(Gramin) and other schemes to cater the welfare of rural people especially women;**
- (b) if so, the details thereof;**
- (c) the measures taken by the Government to increase the number of working days from 100days to 150 days and effect the 6% increase in wages every year; and**
- (d) whether the Government has initiated any special Employment Guarantee Scheme for SC/ST/OBC and Minority communities and if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) and (b): The Government of India is committed to the welfare and development of rural communities, including women, through sustained efforts and robust policy implementation. Scheme-wise Budget Estimates and Revised Estimates for the financial years 2022-23, 2023-24 and 2024-25 (B.E) in respect of schemes being implemented by the Department of Rural Development are given in Annexure.**

**Under the Swachh Bharat Mission (SBM), which is being implemented by the Department of Drinking Water & Sanitation, the focus remains on sustaining open defecation-free (ODF) villages and**

**promoting awareness programs to ensure improved health outcomes, particularly for women and children. Details of the central share allocated under the Swachh Bharat Mission (SBM) are given below:**

<b>Financial Year</b>	<b>Allocation (Rs. in Crore)</b>
<b>2022-23</b>	<b>5000.0</b>
<b>2023-24</b>	<b>7000.0</b>
<b>2024-25</b>	<b>7192.0</b>

**With regard to welfare of women, it is stated that the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, requires that priority shall be given to women in such a way that at least one-third of the beneficiaries shall be women who have registered and requested for work. Further, in case of individual work, women headed rural household is one of the categories which shall be given priority.**

**The rate of participation of women (percentage of women person-days out of total in percentage) in Mahatma Gandhi NREGS during the last three financial years and current financial year 2024-25 (as on 30.01.2025) is given below:**

<b>Financial Year</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
<b>Women participation rate (%)</b>	<b>54.82</b>	<b>57.47</b>	<b>58.9</b>	<b>57.99</b>

**(As per NREGASoft)**

**(c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) provides for at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. Further, the Ministry mandates the provision of an additional 50 days of wage employment (beyond the stipulated 100 days) to every Scheduled Tribe Household in a forest area, provided that these households have no other private property except for the land rights provided under the Forest Rights Act (FRA), 2006. In addition to this, there is a provision for providing up to an additional 50 days of wage employment in a financial year in drought/natural calamity-affected notified rural areas.**

**As per Section 3 (4) of Mahatma Gandhi National Rural Employment Guarantee Act, 2005, the State Governments may make provision**

for providing additional days of employment beyond the period guaranteed under the Act from their own funds.

With regard to increase in wage rate, it is stated that Section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, provides that the Central Government may, by notification, specify the wage rate for unskilled work for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate for every financial year for States/UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL).

In FY 2024-25, there is an average increase of around 7% in notified wage rate compared to the FY 2023-24 under Mahatma Gandhi NREGS.

(d): In so far as Ministry of Rural Development is concerned, it is implementing the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) which is a demand-driven wage employment Scheme which stipulates for providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The details of the percentage of beneficiaries from Scheduled Castes and Scheduled Tribes communities provided employment under Mahatma Gandhi NREGS during the last three financial years and current financial Year 2024-25 (as on 30.01.2025) are given below:

Financial year	%age of Persondays generated	
	SCs	STs
2021-22	19.17%	18.33%
2022-23	19.55%	18.02%
2023-24	19.18%	17.61%
2024-25 (as on 30.01.2025)	19.00%	17.81%

(as per NREGSASoft)

**Annexure**

**Annexure referred to in reply to part (a) of Lok Sabha Unstarred question no. 452 dated 04.02.2025.**

<b>Scheme-wise Budget Estimates and Revised Estimates for financial years 2022-23, 2023-24 and 2024-25(B.E) (Rs. in crore)</b>						
<b>Sl. No.</b>	<b>Name of the Scheme</b>	<b>Annual Plan 2022-23</b>		<b>Annual Plan 2023-24</b>		<b>Annual Plan 2024-25</b>
		<b>B.E.</b>	<b>R.E.</b>	<b>B.E.</b>	<b>R.E.</b>	<b>B.E.</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>6</b>	<b>7</b>	<b>9</b>
<b>1</b>	<b>Mahatma Gandhi National Rural Employment Guarantee Scheme</b>	<b>73000</b>	<b>90955.77</b>	<b>60000</b>	<b>86000</b>	<b>86000</b>
<b>2</b>	<b>National Rural Livelihood Mission-Aajeevika</b>	<b>13336.42</b>	<b>11776.01</b>	<b>14129.17</b>	<b>14129.17</b>	<b>15047</b>
<b>3</b>	<b>Pradhan Mantri Awaas Yojana</b>	<b>20000</b>	<b>48422</b>	<b>54487</b>	<b>32000.01</b>	<b>54500.14</b>
<b>4</b>	<b>Pradhan Mantri Gram Sadak Yojana</b>	<b>19000</b>	<b>19000</b>	<b>19000</b>	<b>17000</b>	<b>19000</b>
<b>5</b>	<b>National Social Assistance Programme</b>	<b>9652.31</b>	<b>9652</b>	<b>9636.32</b>	<b>9652</b>	<b>9652</b>
<b>6</b>	<b>Shyama Prasad Mukherjee RURBAN Mission*</b>	<b>550</b>	<b>988.91</b>	<b>0</b>	<b>0</b>	<b>0</b>

**\*No allocation is being made for this scheme since FY 2023-24.**

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